

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1844
ANSWERED ON:09.03.2015
FACILITIES TO TRIBALS
Patole Shri Nanabhau Falgunrao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the Government is aware that the tribal students in various parts of the country including students from Vasatigrah, Maharashtra are not being provided hygienic food, other essential facilities, scholarship, subsistence allowance and other benefits under the schemes meant for the students in the country for the last two years;
- (b) If so, the details thereof and the reasons therefor;
- (c) Whether various posts reserved for tribals particularly in Vasatigrah, Maharashtra are lying vacant for the last several years and if so, the details thereof and the reasons therefor;
- (d) Whether the entire Vasatigrah is in the dilapidated shape due to negligence of the Government; and
- (e) If so, the concrete steps taken by the Union Government to solve all such tribal related problems of Vasatigrah?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (b): While this Ministry provides funds to State Governments / UT Administrations under various schemes for setting up of schools, hostels, etc., the day to day operations and maintenance of the same is the responsibility of the State Government / UT Administration. This Ministry has no direct role in monitoring the sanitation, food, maintenance, etc., of the Schools, Hostels, etc. However, attention of the State/UT Government is drawn when inadequacies of running these schools/hostels come to the notice of the Ministry.

(c) to (e): No such information/reports have been received by the Ministry of Tribal Affairs. Allegations/complaints received by the Ministry are sent to the State/UT Government for necessary action.